# CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL MUMBAI REGIONAL BENCH, COURT NO. 5

## **E-HEARING**

### **SERVICE TAX EARLY HEARING APPLICATION NO. 85064 OF 2024**

IN

### **SERVICE TAX APPEAL NO. 89820 OF 2018**

**INTERTEK TESTING SERVICES INDIA LTD** 

**Appellant** 

Vs.

COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, NAVI MUMBAI

Respondent

**Appearance:** 

Present for the Appellant : Shri P.K. Sahu, Advocate Present for the Respondent: Shri S.B.P. Sinha, AR

C CORAM:

HON'BLE DR. SUVENDU KUMAR PATI, MEMBER ( JUDICIAL )
HON'BLE MR. ANIL.G.SHAKKARWAR, MEMBER ( TECHNICAL )

Date of Hearing: 25/04/2024

### **ORDER**

Both sides appeared online.

- 2. Learned counsel for the appellant seeks time to produce the judgment of the Hon'ble Supreme Court directly on the issue and lead his arguments on the early hearing application.
- 3. Taking convenience of both the sides, hearing of early hearing application is adjourned to 16.05.2024, to be heard on line.

(ANIL G. SHAKKARWAR) MEMBER (TECHNICAL) (DR. SUVENDU KUMAR PATI) MEMBER (JUDICIAL)